NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/671/(IB)/2017

NAME OF THE PETITIONER(S)

: NEWGEN DIGITAL WORKS PVT LTD

NAME OF THE RESPONDENT(S)

: I LOVE DIAMONDS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. H. SKICHAKAN LANGKKAIAN

Counsel for letitions

M.B.

2. Pot KBhashar Chwetha Vasnderas Coursel for the Respondent

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor filed counter; copy of which is given to the other side. Matter is posted for final arguments. Put up on 03.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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